

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

23

C.S.P No. 190/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Kumaka Industries Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
23	Neha Lakshman ilb Mansukhlal Hiralal and co.	Advocate for Petitioner	

ORDER

CSP No. 190/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **09.11.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)